

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No. 363/99 In  
OA No. 2529/99

New Delhi this the 3rd day of December 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

Kapil Kumar  
S/o Shri Jagdish Chand  
R/o A/1, 49, Minto Road Complex  
New Delhi.

...Petitioner

(By Advocate: Shri M.K. Gaur)

Versus

1. Shri P.V. Jaikrishnan,  
Secretary, Dept. of Electronic  
6, CGO Complex, Lodhi Road,  
New Delhi-110003.
2. Shri G. Mukhapadhyay,  
Director General, Electronic  
Research & Development Centre  
Electronic Niketan,  
6, CGO Complex, Lodhi Road,  
New Delhi-110 003.

...Respondents

ORDER (Oral)

By Reddy, J. -

At the request of learned counsel for the  
petitioner, the C.P. is dismissed as withdrawn.

*R.K. Ahooja*  
(R.K. Ahooja)  
Member (A)

cc.

*V. Rajagopala Reddy*  
(V. Rajagopala Reddy)  
Vice-Chairman (J)